

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1496 of 2019

IN THE MATTER OF:

Durga Prasad Agarwal & Anr.

...Appellants

Vs

Limtex Tea & Industries Ltd. & Anr.

....Respondents

Present:

**For Appellants: Mr. Abhijeet Sinha, Ms. Suhita Mukhopadhyay,
Mr. Avirup Chatterjee and Mr. Aditya Shukla,
Advocates**

**For Respondents: Mr. Rishab Kaushik, Advocate for R-1
Mr. Abhishek Sharma, Advocate for R-2**

ORDER
(Through Virtual Mode)

19.11.2020 It is represented by Mr. Abhijeet Sinha, Learned Counsel appearing for the Appellants that the 1st Appellant- Durga Prasad Agarwal expired recently in November, 2020 and as such his LRs are to be brought on record by filing necessary Application in this regard.

For filing of Application by the LRs of the deceased of 1st Appellant- Durga Prasad Agarwal, two weeks' time from today is granted to the Appellant.

The Registry is directed to List the Appeal on **15th December, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)